



National Company Law Tribunal

**Block No.3, 6th floor
C.G.O. Complex, Lodhi Road
New Delhi-110003
Dated:-26.03.2018**

1. Please refer to Office Memorandum dated 18.10.2018, 22.10.2018, 01.11.2018 and 10.01.2019 regarding e-filing in NCLT.
2. It has been observed that the response of stake holders towards e-court is slow. The NCLT has always welcome the queries of concerned people in respect of e-court. In this regard to meet out the queries of the stakeholders with a view to impart training to them, the NCLT, New Delhi will be organising a short session on this Friday i.e. 29.03.2019 at 04:00 P.M. in the conference hall at the ground floor.
3. All concerned stakeholders are welcome to discuss the queries regarding e-courts.


(Shiv Ram Bairwa)
Registrar, NCLT